

इस लिये मेरा कहना इतना ही है कि जो घापके अधिकारी हों वे इस का ध्यान रखें। दोनों तरफ का वे मुकाबला करें। अगर उससे बेकारी बढ़ती हो तो मिलों को परिमिशन न दी जाये। अगर गवर्नमेंट इस तरह का कोई प्रावधान दे सके तो भी कुछ हद तक हमको संतोष हो सकता है और ससिडी का काम भी रोका जा सकता है और आदमी अपने धान को बाजार में बेज सकेगा।

Shri A. M. Thomas: I have nothing to add except to express my gratitude for the strong support given to this Bill.

Mr. Deputy-Speaker: The question is:

"That the Bill be passed."

The motion was adopted.

PREVENTION OF CORRUPTION (AMENDMENT) BILL*

Shri Sinhasan Singh (Gorakhpur): I beg to move for leave to introduce a Bill further to amend the Prevention of Corruption Act, 1947.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Prevention of Corruption Act, 1947".

The motion was adopted.

Shri Sinhasan Singh: I introduce the Bill.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL*

Shri Sinhasan Singh (Gorakhpur): I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1898.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1898".

The motion was adopted.

Shri Sinhasan Singh: I introduce the Bill.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL*

Shri Subiman Ghose (Burdwan): I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1898.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1898".

The motion was adopted.

Shri Subiman Ghose: I introduce the Bill.

HINDU SUCCESSION (AMEND- MENT) BILL*

Shri Subbiah Ambalam (Ramana-thapuram): I beg to move for leave to introduce a Bill further to amend the Hindu Succession Act, 1956.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Hindu Succession Act, 1956".

The motion was adopted.

Shri Subbiah Ambalam: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

Shri Naushir Bharucha (East Khandesh): I beg to move for leave to introduce a Bill further to amend the Constitution of India.